

**GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF TRADE AND TAXES
VYAPAR BHAWAN, I.P.ESTATE, NEW DELHI-110 002**

No.F.7(420)/VAT/Policy/2011/PF/998-1004

Dated: 14/11/2013

CIRCULAR NO. 25 of 2013-14

Sub: Filing of online return for 2nd quarter of 2013-14 – extension of period thereof in respect of DVAT-48.

In partial modification to this department's Circular No.18 of 2013-14 on the subject cited above and in exercise of the powers conferred under Rule 49A of the Delhi Value Added Tax Rules, 2005, I, Prashant Goyal, Commissioner, Value Added Tax, do hereby extend the last date of online filing of second quarter return for the year 2013-14, in Form DVAT-48, alongwith required enclosures to 20-11-2013.

**(Prashant Goyal)
Commissioner, VAT**

No.F.7(420)/VAT/Policy/2011/PF/998-1004

Dated: 14/11/2013

Copy forwarded for information and necessary action to:

1. All Spl./Addl./Joint Commissioners, Department of Trade and Taxes, GNCT of Delhi, Vyapar Bhawan I.P.Estate, New Delhi-02.
2. Dy. Director (Policy), Department of Trade and Taxes, GNCT of Delhi, Vyapar Bhawan, I.P.Estate, New Delhi-02.
3. Programmer (EDP), Department of Trade and Taxes, GNCT of Delhi, Vyapar Bhawan, I.P.Estate, New Delhi-02 for uploading the circular on the website of the department.
4. The President/General Secretary, Sales Tax] Bar Association (Regd.), Vyapar Bhawan, I.P.Estate, New Delhi.'
5. All VATOs/AVATOs Department of Trade and Taxes, GNCT of Delhi, Vyapar Bhawan, I.P.Estate, New Delhi-02.
6. PS to the Commissioner, VAT Department of Trade and Taxes, GNCT of Delhi Vyapar Bhawan, I.P.Estate, New Delhi-02.
7. Guard File.

**(Lokesh Chandra)
Value Added Tax Officer (Policy)**

